

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.123/MP/2022

- Subject : Petition under Section 79(1)(b) and (f) read with Section 63 of the Electricity Act, 2003 for adjudication and directions in regard to the Power Purchase Agreement dated 22.4.2007 with Coastal Gujarat Power Limited.
- Date of Hearing : 15.7.2022
- Coram : Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member
- Petitioners : Uttar Haryana Bijli Vitran Nigam Limited and Anr.
- Respondents : Coastal Gujarat Power Limited and 8 Ors.
- Parties Present : Shri M. G. Ramachandran, Sr. Advocate, HPPC
Ms. Poorva Saigal, Advocate, HPPC
Shri Shubham Arya, Advocate, HPPC
Shri Ravi Nair, Advocate, HPPC
Shri Nipun Dave, Advocate, HPPC
Ms. Reeha Singh, Advocate, HPPC
Shri Sajan Poovayya, Sr. Advocate, CGPL & TPCL
Shri Shreshth Sharma, Advocate, CGPL & TPTCL
Ms. Nehul Sharma, Advocate, CGPL & TPTCL

Record of Proceedings

Case was called out for virtue hearing.

2. Learned senior counsel for the Petitioners submitted that the present Petition has been filed, *inter-alia*, seeking directions to the Respondents 1 & 2 to resume generation and supply insofar as the Petitioners are concerned to the extent of contracted capacity of 380 MW in terms of the Power Purchase Agreement dated 22.4.2007, maintaining the proportionality of the total generation between the procurers.
3. After hearing the learned senior counsel for the Petitioners, the Commission ordered as under:
- (a) Admit. Issue notice to the Respondent.
- (b) The Petitioners to serve copy of the Petition on the Respondents and the Respondents to file their reply within two weeks after serving copy of the same to the Petitioners, who may file their rejoinder within two weeks thereafter.
- (c) Parties to comply with the above directions within specified timeline and no extension of time shall be granted.

4. The Petition shall be listed for hearing along with Petition No. 85/MP/2022 in due course for which separate notice will be issued.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)